

(d) whether there is any shortfall in the export of iron ore to Japan against the target set for 1958-59; and

(e) if so, the reasons therefor?

The Minister of Commerce (Shri Manungo): (a)

| 1957 | 1958 |
|--------------------------------------|------------------------------------|
| Quantity exported 13.93 lac tons. | 12.52 lac tons |
| Value Rs. 7.13 crores (Approx.) | Value Rs. 6.50 crores (Approx.) |

(b) Yes, Sir.

(c) A statement is laid on the Table of the House. [See Appendix II, annexure No 80]

(d) and (e). Deliveries have been effected in accordance with the Schedule agreed with the buyers, which provided for smaller shipments in the first half of the contract year

New Spinning Machine

*681. Shri Assar: Will the Minister of Commerce and Industry be pleased to state.

(a) whether it is a fact that a new type of spinning machine NITNIC has recently been demonstrated in Calcutta,

(b) whether it is also a fact that the machine is run by solar energy;

(c) whether Government have examined the economic aspect of this machine as against Ambar Chaikha, and

(d) if so, whether Government will consider to manufacture this machine instead of Ambar Charkha on commercial basis?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Khadi and Village Industries Commission has no information about this new spinning machine NITNIC. The Government of West Bengal also do not seem to be having any information about it.

(c) and (d). Do not arise.

Andhra Paper Mills, Rajahmundry

*682. { Shri Nagi Reddy:
Shri Ramam:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 840 on the 3rd December, 1968 and state:

(a) the amount of reduction the Licensing Committee had suggested to State Government for setting up Andhra Paper Mills, Rajahmundry;

(b) whether the negotiations with the German Democratic Republic have been finalised;

(c) if not, when are the negotiations expected to be completed; and

(d) whether the expansion of Paper Mills will be completed by the end of the Second Five Year Plan period?

The Minister of Industry (Shri Manubhai Shah): (a) As suggested by the Licensing Committee the State Government have been advised to re-examine the terms of payment and sources of supply of capital equipment for the Andhra Paper Mills with a view to reducing the foreign exchange requirements. No specific reduction in foreign exchange requirements has been suggested

(b) and (c). The negotiations with the German Democratic Republic are still in progress.

(d) No, Sir. It will be carried over to the Third Five Year Plan period.

जेतिहर मजदूरों की न्यूनतम मजूरी

*६८३. { श्री नवल प्रभाकर :
श्री इलवायेंकमाल :
कुमारी एम० बेरकुमारी :

क्या अब और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन राज्यों में जेतिहर मजदूरों की न्यूनतम मजूरी निर्धारित कर दी है; और

(क) क्या सरकार ने क्षेत्र राज्यों को एक सत्रुंनर द्वारा बेरिहुर मजदूरों की अनुमतम मजूरी निर्धारित करने का अनु-रीक किया है ?

अन उपरंजी (भी आरिड अली) :

(क) आरुध प्रदेश, आसाम, बिहार, बन्धई, केरल, मध्य प्रदेश, मैसूर, उड़ीसा, पंजाब, राजस्थान, उत्तर प्रदेश, पश्चिमी बंगाल, दिल्ली, हिमाचल प्रदेश और त्रिपुरा में बेतम निश्चित हो चुके हैं ।

(ख) जी हाँ ।

Rural Broadcasting at Poona Station of All India Radio

*684. { Shri Rami Reddi:
Shri Bibhuti Mishra:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the experiment in rural broadcasting from the Poona Station of the A.I.R. under the joint auspices of the Central Government and U.N.E.S.C.O. has been completed;

(b) whether the scheme is proposed to be introduced in the other broadcasting stations of the AIR and

(c) the new features of the programme?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). A system of radio rural forums which consists of groups of villagers who discuss the contents of an agricultural programme broadcast to them and raise points for elucidation or further discussion was introduced in 1956 with the assistance of the UNESCO in about 150 villages in five districts within the listening range of the Poona station of All India Radio. It has been found that this programme is very popular and evaluation undertaken by the Tata Institute of Social Sciences has also recognised that the scheme is of great value as a

means of stimulating rural reconstruction activities. It has now been decided to organise similar discussion groups in other areas also and at least one village in each Community Development Block will be selected for the purpose. The programme will be on lines similar to the farm forum programmes now broadcast by the Poona Station and will cover various aspects of agriculture and animal husbandry. The programmes will be worked out in consultation with the Agriculture Departments of the various States. The discussion groups will consist of 15 to 20 persons and are meant to be convened by the Village Panchayats with the assistance of District, Block and Publicity Officers

Labour Appellate Tribunal

*685. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that trade unions have complained regarding non-implementation of the Award of the All India Industrial Tribunal (Colliery Disputes) in respect of concessional supply of footwear to coal miners; and

(b) if so, the action taken thereon?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The matter has been taken up with the employers' organisation concerned

Tea Industry

*686. { Shrimati Mañda Ahmed:
Shri Hem Barua:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the growing difficulties experienced by the Tea Industry in Assam and Tripura; and